Court Room no. 35
Today's Board of matters/ cases for consideration/ hearing
Date : 18/06/2020

Sr. No	Case No.	Name of parties	Stage	Remark
1	Pocso. 393/15	State v/.s Hadisali Nabi Khan	Argument	
2	Pocso. 289/16	State v/s.Dipak Prakash Mene	Ghatkopar	
3	Pocso. 509/17	State v/s Monu Malvi	Dongri	
4	Pocso. 591/17	State v/s. Faziulla Sayyed	Nirmal ngr	
5	BA.749/2020 in Pocso-21/17	State v/s. ARUNKUMAR DINANATH PANDEY	Parksite	
6	ABA. 213/2020	State v/s. Mangala Kunchikorve & Ors	Dharavi	
7	ABA. 321/2020	State v/s. Mohd. Mubarak	Kurla	
8	BA. 556/2020	State v/s. Ajay Waghmare		
9	Pocso. 234/2015	State v/s. Shivkumar Rana		
10	Pocso.210/2017	State v/s.		